LEAVE OF ABSENCE

MR. CHAIRMAN: I have to inform Members that a letter has been received from Shri Korambayil Ahammed Haji that due to heart attack, he is not in a position to undertake journey and is, therefore, unable to attend the House. Shri Haji has, therefore, requested grant of leave of absence from all sittings of the current Session of Rajya Sabha.

Does he have the permission to remain absent from all sittings of the House during the current Session?

(No hon Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

RE. DEMAND FOR AN AUTHENTIC VERSION FROM THE MINISTER ON THE ISSUE OF SHARE MARKET SCAM

SHRI NILOTPAL BASU (West Bengal): Sir, through you, I would like to draw the attention of the House to a procedural matter. In the press, it has appeared that on Friday, it was announced that the terms of reference of the existing Joint Parliamentary Committee which is inquiring into the share market scam would be expanded to include all matters relating to the UTI as well as all the issues raised in the course of the debate in both Houses of Parliament. But, as yet, we have not got any authentic version of the same, either through the Bulletin or through a statement from the Minister of Parliamentary Affairs. We want an authentic version on this issue.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, I have discussed this matter with the hon. Minister of Parliamentary Affairs. He is presently engaged in the Lok Sabha. Immediately after that, he would come over here and explain the position.

REFERENCE TO MASSACRE IN DODA DISTRICT OF JAMMU AND KASHMIR - Contd.

SHRI ARJUN SINGH (Madhya Pradesh): Sir, we were all grieved on hearing the news of the killings in Doda. Sir, you gave voice to this grief in the most apt words. Sir, I would like to emphasise that now it appears that Jammu and Kashmir has become a killing field of India. Everytime a

gruesome act takes place, the Government stands up and expresses its resolve to see to it that such acts do not happen again. Yet, it happens again, it is obvious that something is basically wrong over there. The flip-flop policy of the Government, the failure of the Government to grasp the real situation over there, and their total incapacity to meet it, are the reasons why Jammu and Kashmir is suffering so grievously. Therefore, Sir, apart from expressing our shock, we would also like to put on record that the time has come for the Government to stand up and own the responsibility as to why it has not been able to do, which it is enjoined to do. We hope, this can be done either through a threadbare discussion, or, at least by convincing us that we still have some policy on Jammu and Kashmir. We have seen the twists and turns that took place before the Agra Summit and the things that have now started taking place after the Summit.

Sir, this is no way of dealing with the national issue like this. I think, the expression of grief, which you voiced today in the House, would give some lesson to this Government to attach more seriousness to this issue. The House would like to express, through a threadbare discussion, what this Government has to do, what it can do and what it can't do.

DR. ALLADI P. RAJKUMAR (Andhra Pradesh): Sir, I join with Arjun Singh. ... (Interruptions)... After the visit of Musharraf to India, more number of killings are taking place in Jammu and Kashmir. ...(Interruptions)... This is a very serious matter. The Home Minister should come to this House and make a statement. ... (Interruptions),... wish. ...(Interruptions)... They no business have in this ...(Interruptions)... Sir, I request that the hon. Home Minister should come to this House and make a statement and inform the House about the steps that the Government is going to take to stop these killinas. ...(Interruptions)...

प्रो. रामगोपाल यादव (उत्तर प्रदेश): सभापति जी, उत्तर प्रदेश के मुजफ्फरनगर कस्बें में पिछले कई दिनों से कपर्यू लगा हुआ है ...(व्ययधान)...

श्री राजनाथ सिंह "सूर्य" (उत्तर प्रदेश) : सभापति जी, ये दंगा कराने की साजिश कर रहे थे शासन ने उसे असफल कर दिया ...(व्यवधान)... उसके बाद यहां पर ...(व्यवधान)...

श्री अमर सिंह (उत्तर प्रदेश) : राजनाथ सिंह जी, यह गलत बात है, बिल्कुल गलत आरोप है।

प्रो. रामगरेपाल यादव : श्रीमन्, ये इस तरह की बात कर रहे हैं ...(व्यवधान)...

श्री अमर सिंह: दंगा कराने वाले ...(व्यवधान)... दंगाई हैं, दंगा ...(व्यवधान)...

धो. रामगोपाल यादव : श्रीमन, यह आउट ऑफ फ्रस्ट्रेशन ...(व्यवधान)...

श्री सुरेश पचीरी (मध्य प्रदेश) : समापति जी, माननीय सदस्य आपकी आझा से बोल रहे हैं, उसके बाद डोडा पर बोलना चाहिए ...(व्यवधान)...

MR. CHAIRMAN: He has taken permission from me.(Interruptions)... He has taken permission from me.(Interruptions)...

भी जनेश्वर मिश्र (उत्तर प्रदेश): सर, आपने उन्हें इजाजत दी है, ये हल्ला क्यों कर रहे हैं(व्यवधान)...

भी राजनाथ सिंह "सूर्य" : दंगा नहीं होने दिया तो ये लोग ...(व्यवधान)...

भी अमर सिंह : कभी दलित मारा जा रहा है, कभी मुसलमान मारा जा रहा है ...(व्यवधान)...

प्रो. रामगोपाल यादव : श्रीमन्, यह पूरी तरह से आउट ऑफ फ्रस्ट्रेशन है ...(व्यवधान)...

श्री राजनाथ सिंह "सूर्य" : वहां दंगे नहीं करा पाए, वहां भड़का नहीं पाए, सिमी के लोग पकड़े गए हैं ...(व्यवधान)...

श्री अयर सिंह: इतिहास गवाह है दंगाई कौन है ...(व्यवधान)...

श्री राजनाथ सिंह "सूर्य" : श्रीमन्, इसकी इजाजत नहीं मिलनी चाहिए ...(व्यवधान)...

प्रो. रामगोपाल यादव : श्रीमन् मेरी बात ...(व्यवधान)... ठीक है आप बोलिए ...(व्यवधान)...

श्री रविशंकर प्रसाद :

श्री सुरेश पचीरी: सभापति जी, मेरा व्यवस्था का प्रश्न है ...(व्यवधान)...

श्री सभापति : देखिए, यह चार्ज लगा रहे हैं आप मेरे ऊपर ...(व्यवधान)...यह शब्द, जो इन्होंने कहा कि मुझे अनुमति नहीं मिलती बाकियों को मिलती है ...(व्यवधान)...These remarks must be expunged. ...(Interruptions)...

श्री अमर सिंह : यह फासिस्टवादियों की माचा है ...(व्यवधान)...

PROF. RAM GOPAL YADAV: He should withdraw his remarks. ...(Interruptions)....

SHRI RAJU PARMAR (Gujarat): Sir, he should withdraw his remarks.

Expunged as ordered by the Chair.

MR. CHAIRMAN: His remarks must be expunged. ...(Interruptions)...

PROF. RAM GOPAL YADAV: Sir, I seek your protection ... (Interruptions)...

MR. CHAIRMAN: Nothing will go on record.(Interruptions)... I have not permitted him.(Interruptions)... देखिए, ये फिर कह रहे हैं कि आपने गलत संदेश दिया है He is charging the Chairman.(Interruptions)... .मतलब क्या है ...(व्यवधान)...आपको भी बोलने का मौका दूंगा ...(व्यवधान)... आपको भी अपनी बात कहने का मौका दूंगा ...(व्यवधान)...

प्रो. रामगोपाल यादव : श्रीमन्, पिछले कई ...(व्यवधान)...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, before we take Muzzafarnagar, I would like to submit....(Interruptions)....

MR. CHAIRMAN: That has already started ...(Interruptions)... Let me hear the Minister ...(Interruptions)...

SHRI O. RAJAGOPAL: Sir, before we take up the Muzaffarnagar issue, I would like to submit that regarding Doda issue...(Interruptions)...

प्रो. रामगोपाल यादव : नहीं, नहीं मुझे अनुमति दी है ...(व्यवधान)... डोडा को बाद में लेंगे ...(व्यवधान)...

SHRI O. RAJAGOPAL: Sir, I would like to submit that the Minister of State in the Ministry of Home Affairs, Mr. Swami has been asked to go to Doda. He will be coming back with an on-the-spot inspection. ... (Interruptions)... He will come before this House with the details. ... (Interruptions)...

MR, CHAIRMAN; Let him complete. ... (Interruptions)...

THE LEADER OF THE OPPOSITION (DR. MANMOHAN SINGH): Sir, the hon, Minister has just now said that the Minister of State in the Ministry of Home Affairs is planning to go to Doda. The newspapers have already reported that the hon. Minister has not been able to go to Doda because the BSF plane which the Home Ministry owns has gone out for repair. Is this the seriousness that this Government is attaching to what is happening in Jammu and Kashmir?

SHRI O. RAJAGOPAL: Sir, I think, there is some problem with the aircraft. We cannot do anything on that. But, we will make sure that the hon. Minister visits Doda and will be in a position to place all facts before the House...(Interruptions)...

RE. MUZAFFAR NAGAR INCIDENT

प्रो. रामगोपाल यादव (उत्तर प्रदेश) : श्रीमन्, इसी 3 तारीख को मुजफ्फरनगर में कुछ शरारती तत्वों ने, जो एक राजनैतिक दल से संबंधित हैं, कुछ आपत्तिजनक पर्चे अल्पसंख्यक समुदाय के धार्मिक-स्थलों में, मस्जिदों में पहुंचा दिए। इसको लेकर वहां के प्रशासन ने कुछ लोगों की गिरफ्तारी की। वे एक राजनैतिक दल के पदाधिकारी हैं और अपने गिरते हुए प्रभाव, अपने क्षीण होते हुए प्रभाव की वजह से बौखला गए हैं और वे उत्तर प्रदेश में दंगा कराना चाहते हैं। तो जो गिरफ्तारी हुई उस गिरफ्तारी के खिलाफ उन लोगों ने अगले दिन मुजफ्फरनगर में बंद का आह्वान किया। बंद के दौरान वैश्य समुदाय के लोगों ने अपनी दुकाने बंद नहीं कीं। इस पर उनके ऊपर हमले हुए और जो वहां से निकलने वाले मुस्लिम समुदाय के लोग थे, उन पर भी हमले हुए। इसके बाद पूरे करबे में तनाव पैदा हो गया और कपर्यू लगा दिया गया। प्रशासन शुरू में ठीक से काम कर रहा था लेकिन बाद में, क्योंकि सत्ताघारी लोगों ने ये सारे हमले किए थे और वे गिरफ्तार हो रहे थे, इसलिए बाद में दबाव में आकर अब पूरी तरह से अल्पसंख्यक समुदाय के लोगों पर ज्यादितयां हो रही हैं। उनको घरों से नहीं निकलने दिया जा रहा है और उनके लिए आवश्यक वस्तुयें जो कथर्य के दौरान उपलब्ध होनी चाहिए वह नहीं हो रही हैं. उन लोगों को बंद किया जा रहा है और उनकी एक तरफा-गिरफ्तारी की जा रही है। इसकी वजह से समुचे पश्चिमी उत्तर प्रदेश में तनाव की स्थिति पैदा हो गई है। मान्यवर, जब ऐसे कामों में गवर्नमेंट इन्वाल्य हो जाए, जब गवर्नमेंट अपना प्रभाव हिन्दू-मुस्लिम दंगे कराकर कायम रखना चाहे तो यह एक गंभीर मसला हो जाता है ...(व्यवधान)... ये जो मेरे मित्र लोग अभी आरोप लगा रहे थे ...(व्यवधान)...

SHRI T.N. CHATURVEDI (Uttar Pradesh): Sir, this is an allegation against the State Government...(Interruptions)....

प्रो. रामगोपाल यादव : इसी यजह से मुझे अपनी बात नहीं कहने दे रहे हैं। ...(व्यवधान)... ये हमारे एम.पी. मुजफ्फरनगर के यहां पर हैं। यह कंपलीट गवर्नमेंट की तरफ से है। आप एक कमेटी बनाकर वहां भेज दीजिए। हाउस की कमेटी वहां भेज दें, सदन की कमेटी आप पता लगाने के लिए भेजें। अगर आप ऐसा करेंगे तभी आपको मालूम होगा कि जो मैं कह रहा हूं वह सच है या नहीं।

श्री राजनाथ सिंह "सूर्य" (उत्तर प्रदेश) : सभापति जी ...(व्यवधान)...

श्री मुनव्यर हसन (उत्तर प्रदेश): मुजफ्फरनगर में बीजेपी के लोगों ने दंगा कराया है। ...(व्यवधान)...

श्री सभापति : चलिए हो गया ...(व्यवधान)... मैंने उनको बोलने के लिए कहा है। मैंने आपको नहीं कहा है। ...(व्यवधान)...